

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR.PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 08/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms Shruti Iyer, Adv.
Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr Gaichangpou Gangmei, Adv.
Mr. Sridhar Potaraju, Adv.
Mr Uday Singh, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for respondent no.1 entered his presence for respondent nos. 2 and 3 also and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks time.

Respondent no.4 has already filed counter affidavit.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.01.08

List again on 9.3.2016.

16:54:48 IST
Reason:

(PAWAN DEV KOTWAL)
Registrar